

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-170-2020**

Shirish Kamat

... Petitioner

Versus

Vishwas Jotkar & Ors.

... Respondents

Shri Nigel Da Costa Frias, Advocate for the Petitioner.

Shri Parag Rao with Shri Vithal Naik, Advocates for the Respondents
No.1 to 5.

Shri Manish Salkar, Government Advocate for the Respondent No.6.

Ms. Asha Desai, Advocate for the Respondents No.8 to 10.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 19th OCTOBER 2020****P.C. :**Post the matter on 04.11.2020, to hear the application on interim
relief.**DAMA SESHADRI NAIDU, J.**

NH